


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 21/15	TP 10/17	Hearing	433(e) / 433(f)	M.A. Joseph, Cochin Vs Coral Shelters & Builders Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	Amar Singh 8892101459	Advocate for Petitioner	

ORDER

Counsel for Petitioner is present. Registry has raised some objections on Form No.5 filed by Petitioner. Petitioner Counsel is directed to comply the objections List it on 23/10/2017.


Member (T)


Member (J)